COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2016 &
IA No. 163 of 2016

Dated: 7th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Nabha Power Ltd. ….Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Neha Gupta for R.1

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

ORDER

We have heard learned counsel for Respondent No.2 as well as the Appellant for some time.

List the matter for further hearing on ***08.11.2016 at 2.30 p.m***.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/vt